



GUIDELINES & INSTRUCTIONS  
TEA (DISTRIBUTION & EXPORT) CONTROL ORDER, 2005  
DISTRIBUTOR LICENSE

Applicant(s) shall apply for License to the Licensing Authority through Board's online egiccs portal i.e. <http://egiccs.teaboard.gov.in/>.

Applicant(s) are requested to go through the Guidelines/Instructions before submitting their application complete in all respects with all requisite documents/information.

The below mentioned each document should be self-attested with the seal of the company:

1. Application form 'A' properly signed along with date and seal of the proprietor/partner/Director/Authorised Signatory as the case may be.
2. Copy of Import and Export Code Certificate (IEC) issued by DGFT.
3. Application fee to be paid through online portal.

Sd/-  
Controller of Licensing  
Tea Board